

Rise in water pollution

†1566. SHRI VEER PAL SINGH YADAV: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government is aware that water pollution has been rising more in comparison to air and sound pollutions during the last few years;
- (b) the measures taken by Government to prevent flowing of sewage into rivers in Metro Cities;
- (c) the quantum of rise in water pollution due to this;
- (d) whether Government has taken measures to prevent it; and
- (e) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The Central Pollution Control Board (CPCB) in conjunction with the State Pollution Control Boards and- Pollution Control Committees is monitoring water quality of aquatic resources at 2000 locations in 27 States and 6 Union Territories across the country under its National Water Quality Monitoring Programme. The monitoring network covers 383 rivers, 127 lakes, 9 tanks, 59 ponds, 40 creeks, 17 canals, 34 drains and 595 wells. The water quality monitoring indicates that the pollution in these water bodies is increasing due to rapid increase in population and resultant waste water generation.

(b) to (e) The Central Government is supplementing the efforts of the State Governments/Urban Local Bodies for creation of civil infrastructure for sewage treatment and disposal through central schemes. Under the National River Conservation Plan (NRCP) of the Ministry, pollution abetment works are being undertaken in 39 rivers in 185 towns in 20 States. Interception and diversion of sewage and setting up of Sewage Treatment Plants are among the main components of pollution abetment works undertaken under NRCP.

According to a report of the CPCB, against an estimated sewage generation of about 38254 million litres per day (MLD) from Class I cities and Class II towns of the country, the available treatment capacity is for 11787 MLD (31%). A sewage treatment capacity of about 4417 MLD has been created under NRCP to check pollution into rivers. The State-wise list of rivers covered under NRCP is given in statement.

†Original notice of the question was received in Hindi.

Statement

State wise Rivers covered under the National River Conservation Plan.

Sl.No.	State	River
1	Andhra Pradesh	Godavari & Musi
2	Bihar	Ganga
3	Delhi	Yamuna
4	Goa	Mandovi
5	Gujarat	Sabarmati
6	Haryana	Yamuna
7	Jharkhand	Damodar, Ganga & Subarnarekha
8	Karnataka	Bhadra, Tunga-bhadra, Cauvery, Tunga & Pennar
9	Kerala	Pamba
10	Madhya Pradesh	Betwa, Tapti, Wainganga, Khan, Narmada, Kshipra, Beehar, Chambal & Mandakini
11	Maharashtra	Krishna, Godavari, Tapi & Panchganga
12	Nagaland	Diphu & Dhansiri
13	Orissa	Brahmini & Mahanadi
14	Punjab	Satluj
15	Rajasthan	Chambal
16	Sikkim	Rani Chu
17	Tamil Nadu	Cauvery, Adyar, Cooum, Vennar, Vaigai & Tambarani
18	Uttar Pradesh	Yamuna, Ganga & Gomti
19	Uttarakhand	Ganga
20	West Bengal	Ganga, Damodar & Mahananda